

Annexure-7

Name of the corporate debtor:M/s Grand Reality Private Limited; Date of commencement of CIRP:14-02-2023; List of creditors as on: 29-08-2023

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Income Tax Department	Delhi	13.05.2023	15,04,28,479.00	9,27,55,980.00	Unsecured	<u>NA</u>	NA	NA	NA	NIL	5,76,72,499.00	Said amount of Rs. 5,76,72,499 is not admitted as the claim is filed on the basis of the order dated 30th March, 2023 of the Income Tax Department which is not enforceable in view of ongoing CIRP and moratorium under Section 14 of Insolvency and Bankruptcy Code, 2016.
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